

(2)

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No.454/2005 In
O.A. No.308/2003

New Delhi this the 7th day of December, 2005

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)**

Rajvir Singh
Ex-Casual Labourer
CDA (R&D), "L" Block, New Delhi
Presently
Residing at "R" Block
R-10/C, Old Uttam Nagar
New Delhi-110059.

-Applicant

(By Advocate: Shri E.J. Verghese)

Versus

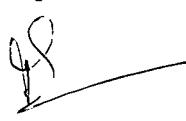
1. Smt. Anjali Ahluwalia
Controller General of Defence Accounts,
West Block-V
R.K. Puram, New Delhi-110066.
2. Mr. Nand Kishore
Controller of Defence Accounts(R&D)
"L" Block, New Delhi-110011.

-Respondents

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Learned counsel for applicant seeks and is allowed to withdraw this C.P.
with liberty.


(Mrs. Meera Chhibber)
Member (J)

cc.


(V.K. Majotra)
Vice Chairman (A)

7.12.05